COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 287 OF 2015

Dated: 30th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Swasti Power Ltd. Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ankur Gupta

Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Krishn for R-1

Mr. Pradeep Misra Mr. Suraj Singh for R.2

ORDER

At the request of the learned counsel appearing for the Appellant post this matter on <u>30.01.2019</u> on the ground that his father is not keeping well.

Submission made by the learned counsel appearing for the Appellant, as stated above, placed on record.

List this matter for hearing on 30.01.2019 as requested.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

Bn/kt